GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

LOK SABHA

UNSTARRED QUESTION No. 1054

TO BE ANSWERED ON FRIDAY, THE 3RD DECEMBER, 2021.

Special Marriage Act and Foreign Marriage Act

1054. SHRI SHIVAKUMAR C.UDASI.:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to make Special Marriage Act and Foreign Marriage Act applicable to all couples regardless of gender identity and sexual orientation;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the remedial steps taken by the Government to modify the definition of marriages under the customary law keeping in view the current circumstances?

ANSWER MINISTER OF LAW AND JUSTICE, (SHRI KIREN RIJIJU)

(a) to (c) : No Sir, presently there is no such proposal.